

NATIONAL COMPANY LAW TRIBUNAL
COURT-I, MUMBAI
SPECIAL BENCH

Item 37

CA 3216/2019 CA 40/2020 CA 473/2020 IA 28/2021 In CP 1498/2019

CORAM:

SH. SHYAM BABU GAUTAM
HON'BLE MEMBER (T)

JUSTICE P. N. DESHMUKH (Retd.)
HON'BLE MEMBER (J)

ORDER SHEET OF THE HEARING ON **28.03.2022**

NAME OF THE PARTIES: -

ITC Ltd & Anr

V/s

Hotel Leela ventures Ltd & Ors

Appearance (via video-conference):

For the Applicant : Adv Sneha Jaisingh and Aastha Kaushal

For the Respondent 1 : Counsel Mr. Ashish Kamat, along with
Mr. Areez Gazdar and Ms. Rohini Jaiswal i/b
Veritas Lega

Rule 11 of NCLT, 2016 Section 241 of the Companies Act, 2013

ORDER

Due to paucity of time, the matter could not be taken up today.
Accordingly, list this matter on 07.06.2022.

Sd/-
SHYAM BABU GAUTAM
Member (Technical)

Sd/-
JUSTICE P. N. DESHMUKH
Member (Judicial)

Amol